to Questions

lakhs to Rs. 5.00 lakhs. The per capita expenditure to educate an engineering graduate depends on the type of institution viz., HTs, RECs, etc. and also the recurring and other expenses on infrastructure, and other facilities. Though the situation will differ from institute to institute, the per capita recurring expenditure as estimated by the All India Council for Technical Education is approximately Rs. 15,500 per annum for non-residential students. The annual tuition fees charged in Government Colleges in the various States and UTs is different. For the privately managed professional colleges, the Supreme Court in its judgement dated 4-2-1993 has laid down procedure for fixing the tuition fees, according to which every State Government is expected to constitute a Committee to fix the ceiling on the fees chargeable by the professional colleges.

Provision Regarding Derecognition of Service Association in K.V.S.

3421. SHRI KAILASH NARAIN SARANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what are the provisions on the violntion or non-observance of which a service association of Kendriya Vidyalaya Sangathan renders itself liable to be derecognised;

(b) whether any of the recognised service associations of Kendriya Vidyalaya Sangathan has ever violated any of such provisions on any given point of time ; and

(c) if so, the details thereof and action taken against the erring association so far?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Recognition of employees associations of Kendriya Vidyalaya Sangathan is governed as per Kendriya Vidyalaya Sangath in (Recognition of Association) Rules, 1985. The Sangathan can withdraw the recognition granted to any of the associations if in its opinion the association concerned has failed to comply with the conditions set out in Rules 3^{-}_{-} and + of the said Rules.

(b) and (c) Authorities of Kendriya Vidyalaya Sangathan are competent to take necessary dec.ston in the matter depending on the nature of complaints received against the erring Associations. So far action to withdraw recognition has not been taken against any association.

Allowances to Group D Employees of Kendriya Vidyalaya Sangathan

3422. SHRI MAHESHWAR SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that some allowance i.e. pump operation allowance, admissible to Central Government's Group D employees who undertake such jobs over and above their normal duties are not being given to their counterparts in Kendriya Vidyalaya; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. The Kendriya Vidyalaya Sangathan follows the instructions issued by the Central Government on matters relating to the pay and allowances of the staff.

(b) Does not arise.

Promotion of Readers in Daman and Diu

3423. SHRI T. A. MOHAMMED SAQHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) what steps the Union Territory Administration of Daman and Diu have taken or propose to take for giving the benefits of promotion/designation of Readers and consequential benefit of Seniority to those Lecturers who possess a Ph. D. Degree and have been placed in selection grade of Rs. 3709-5700 and are eligible to become Readers;